

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) There will no impact on the economics of the ongoing HPCL pipeline Visakh - Vijaywada Project Pipeline or on its scheduled mechanical completion.

(b) Pipelines are normally designed to cater for the throughput for long range period keeping in view growth in demand in subsequent years. Therefore, in the initial years capacity utilization would be lower. Visakh-Vijaywada Phase-I Capacity of 4.107 MTPA is designed for the throughput upto the year 2006-2007.

[Translation]

Freedom Fighter Pension

2063. SHRI RAJENDRA AGNIHOTRI :
SHRI RAMCHANDRA VEERAPPA :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are considering to issue dependent certificates to the son, daughter and grand-son and grand-daughter of the freedom fighter;

(b) if so, the norms being followed in this regard;

(c) whether the Government are considering to provide freedom fighter pension to those kin of the family who have killed in Gorta (B) village in Karnataka during 1948; and

(d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) No such proposal is under consideration of the Government.

(b) Does not arise.

(c) No such proposal is under consideration of the Government.

(d) Does not arise.

Crimes in Delhi

2064. SHRI RAVINDRA KUMAR PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of pick-pocketing, murder and other criminal incidents under various police stations in New Delhi and National Capital Region of Delhi during the last two years and the current year;

(b) the action taken against the culprits; and

(c) the steps taken by the Union Government to check such incidents in future?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) The number of cases of pick-pocketing, murder and other heinous crimes reported in the National Capital Territory of Delhi, police station-wise, during 1996, 1997 and 1998 (upto 30.4.98) is given in the attached statement.

(b) The requisite information is as under:

Year	Number of Persons		
	Arrested	Challaned	Convicted
1996	76671	69904	17022
1997	68439	40218	10254
1998 (upto 30.4.98)	14372	2793	1056

(c) The steps taken by the Delhi Police to prevent such crime include *inter-alia*, intensification of beat patrolling; posting of armed pickets at strategic points; strengthening of intelligence network; close watch on the frequent raids at the suspected hide-outs of criminals; increased surveillance on history sheeters; coordination meetings with the officers of neihgbouring States; formation of anti-terrorist cell in each police district; and deployment of police personnel in plain clothes in running buses, market places, business places and other crime-prone areas.

Statement

North-West District

Police Station	Dacoity			Murder			Attempt to Murder			Robbery			Riot			Snatching			Hurt		
	96	97	98	96	97	98	96	97	98	96	97	98	96	97	98	96	97	98	96	97	98
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22
1																					
Model Town	-	1	-	8	5	-	4	3	-	7	12	1	-	1	-	15	21	3	16	30	8
Mukherji Nagar	-	-	-	4	5	1	4	3	2	-	6	5	-	2	1	7	11	1	15	10	6
Adrash Nagar	-	-	-	4	2	4	2	4	3	4	7	6	2	-	-	4	3	4	26	23	9
Jahangir Puri	1	-	-	5	15	3	11	16	8	17	3	3	1	-	-	-	3	3	62	51	36